

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/(IB)/2017
NAME OF THE PETITIONER(S) : SKR WIND ENERGY LLP
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

①. Dr. K. S. Ravi Chandran, PES
S. Manjula Devi, Advr
For KSR & Co

For Respondent

[Signature]

Edward James,
Counsel for AC

For Applicant

[Signature]

ORDER

Counsels for both the parties are present. The representative for the Respondent has given a proposal to the Counsel for the Petitioner for payment of one-third (1/3rd) of the outstanding debt. Counsel for the Applicant is directed to seek instruction from his client on the proposal and report to the Bench on next date of hearing. Put up on 28.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)